

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4120

ANSWERED ON:30.04.2012

CENSUS ON DISABLED

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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of physically challenged population in the country as on date and the number of female population out of them;
- (b) the details of schemes/programmes being implemented to the welfare of persons with disabilities particularly for women;
- (c) the number of schools/other institutions being run by the Government for physically challenged persons, Statewise; and
- (d) the steps taken by the Government to set up more such schools/institutes to provide the physically challenged persons a dignified livelihood?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

(a) As per Census, 2001, the total number of persons with disabilities in the country is 2, 19, 06, 769 out of which 93, 01, 134 are females.

(b) The Government of India is implementing various schemes/programmes for the empowerment of persons with disabilities which also include women with disabilities. Grants-in-aid is released to State Governments/UTs, Universities, Non-Government Organizations etc. for creation of barrier free environment, providing assistive devices, special education, vocational training, pre-school programme, vocational rehabilitation centre and by early intervention through its various schemes/programmes. Special Employment Exchanges and Special Cells have also been set up for providing placement services. National Handicapped Finance and Development Corporation (NHFDC) provide concessional credit for setting up income generating activities for self-employment. A scheme of Incentives to Employers in the Private Sector for providing Employment to the Persons with Disabilities have also been launched to provide the employer's contribution for Employees' Provident Fund (EPF) and Employees State Insurance (ESI) for 3 years. A scheme of Inclusive Education for Disabled at Secondary State (IEDSS) is also implemented to cover disabled children in Class IX-XII with the aim to enable all students with disabilities including girls with disabilities to pursue secondary schooling in an inclusive environment. The Government is implementing Sarva Shiksha Abhiyan (SSA) as main programme for universalizing elementary education for all children from 6-14 years of age. Its overall goals include universal access and retention, bridging of gender and social category gaps in education and enhancement of learning levels of children. Under this programme, Children With Special Needs (CWSN) are also covered. SSA provides Rs. 3,000/- per child per annum as a budgetary norm. Indira Gandhi National Disability Pension Scheme (IGNDPS) which is one of the schemes of National Social Assistance Programme (NSAP) provides pension to BPL persons with severe or multiple disabilities between the age group of 18 to 59 years @ of Rs. 200 p.m. per beneficiary.

(c) and (d) The Government has set up 7 National Institutes for different types of disabilities, as follows:-

- i. Pt. Deen Dayal Upadhyay Institute for the Physically Handicapped (PDUIPH), New Delhi.
- ii. National Institute for the Orthopedically Handicapped (NIOH), Kolkata.
- iii. National Institute for the Mentally Handicapped (NIMH), Secunderabad.
- iv. National Institute for Visually Handicapped (NIVH), Dehradun.
- v. National Institute for the Hearing Handicapped (NIHH), Mumbai.
- vi. National Institute for Rehabilitation Training & Research (NIRTAR), Cuttack.
- vii. National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai.

The Government has also set up 8 Composite Regional Centres (CRCs) at Sundernagar (Himachal Pradesh), Bhopal (MP), Ahmedabad (Gujarat), Guwahati (Assam), Patna (Bihar), Lucknow (UP), Srinagar (J&K) & Kozhikode (Kerala).

215 District Disabled Rehabilitation Centre (DDRCs) have been set up for providing wide range of services for persons with

disabilities. A statement indicating state-wise details of DDRCs is at Annexure I. Besides, under the Deendayal Rehabilitation Scheme (DDRS), grant-in-aid is released, to Non-government organizations (NGOs) for undertaking projects for providing education, vocational training and rehabilitation of persons with disabilities. A statement indicating number of NGOs assisted under the DDRS Scheme during the year 2011-12 is at Annexure-II.